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iab where it shall be not less than 4 per cent. milk solids other than shall be not less 8.5 than per cent

(ii) Buffalo milk shall contain not less than 5 per cent. of milk fat except in Delhi, Punjab, Uttar Pradesh, West Bengal, Assam. Maharashtra and Guiarat where it shall not be less than 6 per cent.]

DELHI MILK SCHEME: INTRODUCTION OF METALLIC TOKENS

- 20. SHRI U. S. PATIL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether it is a fact that Delhi Milk Scheme proposes to introduce metallic tokens instead of the milk cards as at present; and
- (b) if so, when the same are likely to be introduced?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRI-CULTURE (SHRI NAWAZ SHAH KHAN): (a) Yes.

(b) These are likely to be intro-«duced in about 3 months' time.

दिल्ली की सहकारी सिमितियों की श्रोर बकाया रकम

- 21. श्री विमलकमार मन्नालालजी चो डिया: क्या सामदायिक विकास तथा सहकार मंत्री 15 मार्च, 1965 को राज्य सभा में ग्रतारांकित प्रश्न संख्या 650 के दिये गये उत्तर से संलग्न विवरण संख्या को देखेंगे ग्रौर यह बताने की कृपा करेंगे कि :
- (क) 178 सहकारी समितियों से, जिनकी तरक बहुत सी रकम ग्रतिदेय हो चुकी है देय राशियों की त्रपूती के तिए क्य कदम उठाये गये हैं :

(ख) उपरोक्त भाग (क) में उल्लि-खित सहकारी समितियों मे कितनी समितियां ऐसी हैं जिनके पास ग्रतिदेय रकम के बराबर भी सम्पत्ति नही है: ग्रौर

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(ग) उपरोक्त भाग (क) में उल्लि-खित सहकारी समितियों मे से किन-किन समितियो को ऋणों के अतिरिक्त अनदान दिया गया तथा प्रत्येक को कितना-कितना म्रनदान दिया गया ?

† (Dues from Co-operative Societies IN DELHI

- 21. SHR V. M. CHORDIA: the Minister of Community Develor-MENT AND CO-OPERATION be pleased to refer to the Statement No. IV attached to the reply given to Unin the starred Question No. 650 Raiva Sabha on the 15th 1965 and state:
- (a) the steps taken to effect the recovery from 178 Co-operative Societies from which large amounts are overdue:
- (b) the number of the Co-operative Societies out of those referred to in part (a) above which do not possess assets even equal to the amount of overdues outstanding against them; and
- (c) the names of the Co-operative Societies out of those referred to im part (a) above to which grants were given in addition to loans and the amount of grant given in each case?

सामुदायिक विकास तथा सहकार मंत्रा-लय में उपमंत्री (श्रीबी० एस० मृति) : (क) दिल्ली प्रशासन ने कलक्टर दिल्ली को सभी सम्बन्धित समितियों से बकाया सरकारी ऋणों की वसूली करने के लिए कहा है।

^{†[]} English translation.